

GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF REVENUE

**RAJYA SABHA UNSTARRED QUESTION NO. 39**  
TO BE ANSWERED ON TUESDAY, THE 11<sup>TH</sup> DECEMBER, 2018,  
20 Agrahayana, 1940, (SAKA)

**GST Collection and Compensation to States**

39. SHRI RANJIB BISWAL

Will the Minister of FINANCE be pleased to state:

- (a) whether it is a fact that GST collection during the second quarter of the current financial year had declined;
- (b) if so, the details thereof during the current financial year so far, month-wise and the reasons for drop in GST collection during some months;
- (c) whether Government has paid compensation to States during the above period;
- (d) if so, the details thereof, month-wise; and
- (e) whether any State Government has demanded more compensation and if so, the details thereof along with the response of Government thereto?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI SHIV PRATAP SHUKLA)**

(a) & (b): The month-wise gross collection of Central Goods and Services Tax (CGST), State Goods and Services Tax (SGST), Integrated Goods and Services Tax (IGST) and Cess for FY 2017-18 and FY 2018-19 are as under:

Month	GST collection (in Rs. Crore)	
	2017-18	2018-19
April	--	1,03,459
May	--	94,016
June	--	95,610
July	--	96,483
August	95,633	93,960
September	94,064	94,442
October	93,333	100,710
November	83,780	97,637
December	84,314	--
January	89,825	--
February	85,962	--
March	92,167	--
<b>Average</b>	<b>89884.75</b>	<b>97039.625</b>

From the above Table, it is clear that GST collection in the current FY (2018-19) has been showing improvement compared to last FY (2017-18) except for the month of August, 2018.

(c), (d) and (e): The details of compensation released till now is as under:

Period for which compensation has been released	Amount (in Rs. Crore)
July-August, 2017	10805
Sept-Oct, 2017	13694
Nov-Dec, 2017	3898
Jan-Feb, 2018	13085
March, 2018	6696
April-May, 2018	3899
June-July, 2018	14930
Aug-Sept, 2018	11922

Since the GST compensation to States is being paid by Union Government as per (GST Compensation to States) Act, 2017, which has been enacted as per recommendations of GST Council, comprising of Finance Ministers of all States with Union FM as its Chairman and therefore, question of any further demand of compensation doesn't arise.

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